

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2440
ANSWERED ON:18.03.2005
T& D LOSSES
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Will the Minister of POWER be pleased to state:

- (a) whether power transmission and distribution loss in Delhi is 45% while in Kolkata and Mumbai is 19% and 14% respectively;
- (b) if so, the reasons therefor;
- (c) the estimated annual financial T&D loss in Delhi; and
- (d) the steps taken by the Government in this regard?

Answer

THE MINISTER OF POWER(SHRI P.M. SAYEED)

(a) : The Transmission and Distribution (T&D) losses in Delhi, Kolkata and Mumbai during 2003-04 were as under:

Name of the Utility Transmission and Distribution (T&D) losses
(%) in 2003-04

Delhi

BSES Rajdhani Power Ltd. 42.43

BSES Yamuna Power Ltd. 51.89

North Delhi Power Ltd. 43.16

Kolkata

Calcutta Electric Supply 17.00

Company Ltd.

Mumbai

BSES, Mumbai 12.81

(b) : In Delhi, the losses are high on account of theft of electricity, poor billing and collection efficiency.

(c) : In Delhi, the estimated Aggregate Technical and Commercial (AT&C) losses as accepted by Delhi Electricity Regulatory Commission (DERC) are as under:

BSES Rajdhani Power Ltd. BSES Yamuna Power Ltd. North Delhi Power Ltd

Year Target Achieved Target Achieved Target level Achieved level level

2003-04 46.00 45.06 54.70 54.29 45.35 44.86

2004-05 42.70 - 50.70 - 40.85 -

2005-06 36.70 - 45.05 - 35.35 -

2006-07 31.10 - 39.95 - 31.10 -

(d) : The various steps taken to reduce the AT&C losses are as under:

(i) Metering of 11kV feeders and consumer metering;

(ii) Energy accounting and auditing;

(iii) Replacement of defective meters;

(iv) Implementation of the Accelerated Power Development and Reforms Programme (APDRP) for upgradation and strengthening of sub- transmission and distribution system;

(v) Controlling of theft of energy by regular monitoring and compounding of cases;

- (vi) Introduction of High Voltage Distribution System (HVDS) in theft prone areas;
- (vii) Replacement of Overhead LT conductor by insulated Aerial Bundled Conductors (ABC) to stop theft due to direct hooking;
- (viii) IT initiatives like consumer billing and collection;
- (ix) Enactment of Electricity Supply Act 2003 making provisions relating to theft more stringent;
- (x) Drive for voluntary declaration of tampered meters; and
- (xi) Installation of additional transformers, wherever transformers are overloaded. *****